GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3704 ANSWERED ON:17.12.2012 NATIONAL EMPLOYMENT GUARANTEE LAW Chavan Shri Harischandra Deoram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government propose to enact a National Employment Guarantee Law;
- (b) if so, the salient features thereof;
- (c) the number of jobs which are likely to be created in the country especially in urban areas as a result thereof;
- (d) the criteria of eligibility for getting these jobs; and
- (e) the time by which the said proposal is likely to be implemented?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) No, Madam. There is no such proposal under consideration of the Government.
- (b) to (e) Do not arise.